

IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH
ON THE DAY OF Friday THE 27th Day Of September 2024
COURT HALL NO.24 SITTING AT PRL.BENCH BENGALURU
at 02:30PM

BEFORE

THE HON'BLE JUSTICE M.G.S. KAMAL

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No. Case No.	Adv for Pet/AppL/Comp.	Adv for Resp.
-----------------	---------------------------	---------------

"MATTER PERTAINS TO DHARWAD BENCH"

HEARING - INTERLOCUTORY APPLN

1	WP 100944/2024 (S, RES) REG : IA-01/2024 FOR CORRECTION FILED BY THE ADV. FOR PETITIONERS 2) IA-02/2024 FOR MODIFICATION OF THE ORDER DTD : 27/06/2024 FILED BY THE ADV. FOR PETITIONERS 3) IA-03/2024 FOR AMENDMENT OF CAUSE TITLE FILED BY THE ADV. FOR PETITIONERS (FC + AG KEPT BELOW) (DATE)	NANDISH PATIL PALLAVI PACHCHAPURE AGA FOR RESPONDENTS
---	---	---

---END---